

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 176 OF 2019 &
IA NOS. 720 & 721 OF 2019**

Dated: 8th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s. Green Infra Wind Energy Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Lakshyajit Singh B.

ORDER

Issue notice to the Respondents on the I.A. No. 720 of 2019 (Appln. for interim directions) as well as on the main appeal returnable on 16.07.2019. Dasti, in addition, is permitted.

List the matter on **16.07.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Js/kt